scheme which is implemented by the handloom sector.

(c) No, Sir. The quota or target for janata cloth production is allocated to all the States on the basis of number of looms, post performance etc. The entitlement for consumption of janata cloth within the State is fixed on a profate basis according to the total population and number of persons below the poverty line.

### Realisation of Income Tax Arrears

2896. SHRIK. MOHANDAS: Will the Minister of FINANCE be pleesed to state:

- (a) whether any new drive has been taunched to realise the income tax arrears; and
  - (b) if so, the result achieved so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Intensive efforts are being made during the current year to realise the income tax arrears.

(b) It is too early to judge the impact of the intensive efforts.

# Utilisation of Machinery Purchased for Bolani Ores Ltd.

2897. SHRI HARIHAR SOREN: Will the Minister of STEEL, MINES AND COAL be pleased to state:

- (a) the total value of machinery purchased for Bolani Ores Ltd, a captive mine of Durgapur Steel Plant in the last three years;
- (b) whether it is a fact that the machinery and equipments purchased by the above coptive mine has not been utilised and kept idle;
  - (c) if so, the reasons therefor; and
- (d) the steps taken for early and proper utilisation of mechinery and equipments kept at Bolani Ores Ltd. ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH): (a) The total value of machinery purchased by Bolani Ore Mines, a captive mine of Durgapur Steel Plant, during the last three years was as under:

Year	Total value (Rs. in lakhs)
1982-83	222.03
1983-84	130.11
1984-85	69.70

The machinery purchased during the last three years include:

- (a) Mobile earth moving and mining machinery;
- (b) Equipment for service centre for machinery at (a) above; and
- (c) equipment for machine shop.
- (b) Excepting for a few machines meant for the service centre and machine shop, all other machinery was commissioned and utilised as per schedule.
- (c) and (d). The commissioning of a few machines viz. lathe, grinding machine, drill and air compressor was delayed due to shortage of cement and late receipt of foundation drawings from the suppliers and consultants. All these machines have been since commissined and are being utilised,

### [Translation]

## Percentage of National Income through Income Tax Realisation

2898. SHRI SHANTI DHARIWAL: Will the Minister of FINANCE be pleased to state:

- (a) the percentage of national income earned from the realisation of income tax:
- (b) whether the major part of the amount earned by way of income-tax is being spent on its realisation by the Government;
  - (c) if so, the percentage thereof;
- (d) whether a major part of this revenue is spent on conducting raids by income tax officers on businessmen and in connection with other suspicious cases:
- (e) if so, the percentage thereof and the number of cases in which Government have to return the money seized in the raids;
- (f) whether Government have conducted any inquiry into it or contemplated over it; and

Year

(g) if so, the details thereof and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) The percentage of Income-tax including Corporate Tax (gross) to National Income (net National Product at factor cost at current prices) for the years 1980-81 to 1983-84, the year for which the latest national income data is available is given below:

Percentage of Income

	Tax (including Corporate Tax) to net national product at factor cost (at current prices)
1980-81	2.65
1981-82	2.85
1982-83	2.83
1983-84	2.63

(b) and (c). During 1984-85, the Department collected Rs. 4497.64 crores (figures provisional) on account of Income-tax (including Corporate Tax). A sum of Rs. 100.82 crores was spent on realisation of Direct Taxes. The ratio of expenses to the revenue collections works out to 2.2% only. Thus, it can not be said that a major part of the amount is being spent on realisation of tine taxes by the Government.

(d) to (g). In view of reply given to part (c), the question does not arise.

[English]

## Harassment to Weaker Sections by Banks in Sanctioning Loans

2899. SHRI CHINTAMANI PANIGRAHI: Will the Minister of FINANCE be pleased to state:

- (a) whether in spite of the best efforts it Government the economically back-ward and weaker sections of the society are being harassed by some banks in the country in sanctioning the loans;
- (b) if so, the steps Government have taken to stop the harassment to the weaker sections by the banks; and
  - (c) the details, if any?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). The Reserve Bank of India has issued guidelines to ensure that weaker sections do not face unnecessary hardship in availing of bank credit. The guidelines have essentially given relaxation in margin and security norms. In addition, a target has been given to all public sector banks to ensure that the share of weaker sections in the total outstanding advances is not be less than 10 per cent. For important poverty alleviation programmes like IRIP the banks have been advised to finalies loan applications within a stipulated period.

The implementation of these guidelines and the flow of credit to weaker sections is monitored on a regular basis.

# Target assigned of Production of Janata Clothes to States

2900. SHRI CHINTAMANI PANIGRAHI: Will the Minister of SUPPLY AND TEXTILES be pleased to state:

- (a) the target assigned to different States for production of Janata cloth during the year 1984;
- (b) whether the States have achieved their targets;
  - (c) if not, the reasons for the failure;
- (d) whether necessary precautions were taken to avoid such failures in future; and
  - (c) the details, if any?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH): (a) and (b). Statement showing the target assigned to different States for production of janata cloth for 1984-85 and the achievements thereto is given below. Targets are assigned for the financial year and not for calendar year. Some States have not achieved their targets.

- (c) The failure to reach the targets was mainly due to sharp increase in the prices of coarse counts of yarn.
- (d) and (e). In the detailed guidelines issued to State Governments regarding janata cloth scheme, the janata cloth producing agencies of the States have been asked to